NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 255/252/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Mediconcepts Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Santanu Kanungo, Advocate for the Petitioner.

Ms. Easha Kadian, Advocate for Income Tax Deptt,

ORDER

It is submitted by the Ld. Counsel that he has received reply filed by the ROC. However, the same is not before us.

To come up for further consideration on 1st February, 2018.

(R. Varadharajan) Member (J)

-S-Ut

(Ina Malhotra) Member (J)

- S-d7

(Sapna Bhatia)